

**Central Administrative Tribunal  
Principal Bench:New Delhi**

**CP No.386/2015  
In  
OA No.3280/2012  
MA No.1718/2015**

**New Delhi this the 11<sup>th</sup> March, 2016**

Hon'ble Shri Sudhir Kumar, Member (A)  
Hon'ble Shri Raj Vir Sharma, Member (J)

1. Smt. Raj Rani Gaur,  
w/o Shri Raj Singh Gaur,  
Sister Tutor,  
Lady Hardinge Medical College  
& Smt.S.K. Hospital, New Delhi.
2. Smt. Ranjit Kaur,  
w/o Shri Swarnjit Singh,  
Sister Tutor,  
Lady Hardinge Medical College  
& Smt.S.K. Hospital, New Delhi.
3. Smt. Aniamma Kumar,  
w/o Shri Nand Kumar,  
Sister Tutor,  
Lady Hardinge Medical College  
& Smt.S.K. Hospital, New Delhi.
4. Smt. Mary Hongsha,  
w/o Shri Hongsha A.Maring,  
Sister Tutor,  
Lady Hardinge Medical College  
& Smt.S.K. Hospital, New Delhi. ....Petitioners

(By Advocate Shri B.K.Berera)

VERSUS

1. Sh.Bhanu Pratap Sharma  
Secretary,  
Ministry of Health & Family Welfare,  
Nirman Bhawan,  
New Delhi 110001.

(CP No.386/2015)

(2)

2. Dr. Jagdish Prasad,  
Director General of Health Services,  
Ministry of Health & Family Welfare,  
Nirman Bhawan, New Delhi 110001.

3. Dr. Atul Murari,  
The Principal & Medical Superintendent,  
Lady Hardinge Medical College & Smt. S.K. Hospital,  
New Delhi. ...Respondents

(By Advocate : Shri S.M.Arif)

**ORDER (ORAL)**

**Per Sudhir Kumar, Member (A):**

In this case, it has been pointed that a Writ Petition (C) No.10229/2015 has been filed before the Delhi High Court, which is pending adjudication. Therefore, the C.P. does not lie, and the same is dismissed. Notices issued earlier are discharged. Needless to add that if the judgment of the High Court is in their favour, the petitioners would be at liberty to take recourse to appropriate proceedings, as per law.

(Raj Vir Sharma)

Member (J)

/kdr/

(Sudhir Kumar)

Member (A)